

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/218/2016

NAME OF THE PETITIONER : Muneez Rahman

NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 2 Others

UNDER SECTION : Sec 111 A of CA, 1956

1. A.M. Sridharan

Counsel for Petitioner

Bhagy Bhgy

counsel for Resp.

S.R. Raghunathan
& Alladi Rahul

Counsel for
R1, 2 & 4

(Signature)

(Initials)

(Signature)

3. TCP/218/2016

ORDER

Ld. Counsel Mr. A.M. Sridharan is present. Ld. Counsel Mr. Jolly John is present. Ld. Counsel Mr. S.R. Raghunathan is present.

List the matter for **physical hearing on 01.08.2024.**

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)